Grants Commission in regard to its policy on correspondence courses. Members will recall that a few years ago a seminar of Vice-Chancellors was held on the question of open universities. A Working Group in the Ministry is also considering this question, and as soon its report is finalised the working paper prepared by it is finalised, it will be sent to the UGC and to the Inter-University Board. Without receiving the definite recommendations of the University Grants Commission, it would not be wise for the Ministry to start going through with this scheme

पिछड़े वर्गों को मैड्रिकोसर छात्र-वृत्तियां

*436. डा० लक्ष्मीनारायण पांडेय नमा शिक्षा और समाज कल्याण मत्री यह सताने की कपा करेंगे कि:

(क) चौथी पत्तवर्षीय योजना मे पिछडे वर्गों को मैट्कोलर खात्रवृत्तिया देने के लिये कुल कितनी राशि नियस की, गई है,

- (स) उक्त राशि का राज्य-कार विभाजन क्या है, सीर
- (ग) क्या गत दो वर्षों के दौरान उक्त कार्य के लिये केन्द्रीय सरकार द्वारा दी गई राज्ञिका मध्य प्रदेश सरकार ने पूरी तरह से उपयोग नहीं किया है?

THE MINISTER OF EDUCATION, SOCIAL WELFARE, AND CULTURE (PROF. S. NURUL HASAN). (a) The Fourth Plan allocations for this scheme are as under

Scheduled Tribes Rs 194.40 lakhs Scheduled Castes, Rs. 870 60 lakhs

- (b) A Statement is faid on the Table of the Sabha
- (c) The funds allocated duting 1970-71 and 1971-72 have been fully utilised by the Government of Madhya Pradesh.

STATEMENT

Statement showing Fourth Plan outlays for the scheme of Post-matric schalarshyps - ...

	•		· ·	
Name of State/U. T.		Scheduled Tribes	Scheduled Castilla Tal	
	1	2	3, ,;"	
-	•	(Rs. in lakhs)		
i,	Andhra Pradesh	4.00	54 00	
2.	Assim	49 30	16 70	
3.	Bibac	52.00	51 00	
4,	Gujarat	18.90	53.10	
5	Haryana		8 0 0	
6	Jammu and Kashmir		3.00	
7.	Kerala	2.80	18,20	
8.	Madhya Pradesh	14,00	29,10	
9.,	Maharashtra	7,50	157.50	
10.	Mysore	1,00	47,00	
14:	Orlan	6.00	7.00	
12.	Punjab		23 00	
13.	Rajasthia	7.50	13.50	
14.	Thord Madu	9.8 0 .	1 1 65.20 F	

			2	3	
	,		(Re. in lakhs)		
15.	Uttar Pradesh		6.70	203.30	
16.	West Bengal		5.80	104.20	
17.	Nagaland		3.00		
18.	Manipur		10.80	0.60	
19.	Tripura		1,30	1.30	
20.	Himachai Pradesh		2.06	3.80	
21.	Andman and Nicobar Islands		0.02	-	
22.	Chandigarh		-	0,30	
23.	Dadra and Nagar Havels		0.02		
24.	Delhi			9.50	
25.	Gos, Daman and Diu			0 10	
26.	Pondicherry			0.20	
		Total	194 40	870.60	

Note:—The outlays indicated are only a tentative one. The Government of India are to meet the entire additional, expenditure incurred by the State Governments on the award of these scholarships over and above the Pre-Fourth Plan (1968-69) level of expenditure which is borne by the State Governments. This is to enable the State Governments/U. T. Administrations to award the scholarships to all the eligible Scheduled Caste and Scheduled Tribe students.

बा॰ सक्सीनारायख पंडिय : मध्य प्रदेश राज्य की जन-संस्था का लगभग एक तिहाई हिस्सा अनुसूचित जातियों और मादिन जातियों के नीमों का है क्या मधी महोदय यह ठीक नहीं समस्ते कि उनको दी जाने वाली खान बृत्तियां कम है, धौर इसलिए मध्य प्रदेश सरकार ने उनको बढाने की मांग की है? क्या आप राज्ञ वढ़ा रहे है?

PROF. S. NURUL HASAN: 1 am aware of the fact that the amount of scholarship given for post-matric studies is madequate. But it is a question involving finances and unless I am able to secure more funds, it will not be possible for me to take any decision in the matter.

वा॰ सक्तीनारावस्य गाउँव : वस्यक्ष महोदय, मेरे इस प्रदम का उत्तर वहीं शाया वि वदा मन्य प्रदेश सरकार ने कोई इस प्रकार की मान की था और क्या वह आपके विचाराधीन है ? यदि विचाराधीन है तो कव तक सरकार उस पर निर्माय लेगी, और उस पर निर्माय लेने में देरी क्यों ही रही है? दूसरी बात में यह जानना चाहता हूँ कि क्या केन्द्रीय सरकार की कोई ऐसी एजेन्सी है जो इस बात की आंख करे कि क्या वास्तव में उस फड का सही उपयोग भी राज्य मरकारों ने किया है अचवा कर रही है या आंगे करेंगी?

PROF. S. NURUL HASAN: I do not know how to answer if, becatile this scheme is operated through the State Governments. I hope the hon, member is not visualising our setting up a super agency to inspect the work of the State Governments. But if any specific, sompliants are brought to my notice, I will be glad to take up the matter with the State Government.

MR: SPEAKER: The assessment is done at the Central level or State level?

PROF. S. NURUL HASAN: The assessment is done at the State level.

बा॰ सक्ष्मीभारायल पांडेय : स्टेट गवर्नमेंट को दी जाने वाली राशि का कई बार ठीक उपयोग नहीं हुआ। मैं यह जानना बाहता था कि क्या केन्द्रीय सरकार की कोई एजेंसी या समिति ऐसी है जो इस बात की जांच करे कि उस का ठीक उपयोग हुआ है या नहीं?

PROF. S. NURUL HASAN: No. Sir.

श्री मूलकाय डागा: मैं जानना चाहता हूं कि जो भनुसूचित जाति या भनुसूचित जन-जातियों के लोग इन्कम टैक्स देते हैं या जिन की माली हालत भक्छी है उन को भी भाष ऐसे स्कालकायस देते हैं या नहीं?

सम्बक्ष महोसय : यह बड़ा जनरल सवाल है।

PROF. S. NURUL HASAN: The policy of Government is, those students whose parents' or guardian's total income from all sources is more than Rs. 500 per month are not awarded post-matric scholarships.

वी वी॰ पी॰ मीर्य: अभी प्राप की इजानत से जब एक सवास मैंने नजीर साहब से पूछा था कि शेड्यूल्ड काइस भीर से ब्रेयूल्ड ट्राइन्न के बच्चों के लिए जो वजीफे रखे बाते हैं जन में से कितने इस्तेमाल होते हैं गीर कितने जाया जाते हैं, तो उस का जवाब देते हुए वजीर साहब ने फरवाया था कि इस तरह से की, क्यम प्रजाट नहीं करते पूरा थन इन्हां सनाट होता है। ऐसा उन्होंने शहा था अब निहारू होता है। ऐसा उन्होंने शहा था अब इस प्रवेश का वनाय की हास स्थान का इस प्रवेश का वनाय से

धांकड़े क्तकाये। क्या वजीर साहब क्तकाने की कृपा करेंगे कि क्या वह किसी स्टेट की क्टेयरीबाइज घन देते हैं सीर किसी स्टेट को लम्य सम देते हैं?

PROF. S. NURUL HASAN: I am afraid I have not been able to explain my point. I thought I had made it clear that there is a difference between pre-matric and post-matric scholarships. Post-matric scholarships are given by Central Government and they are in the centrally sponsored sector. On the other hand, pre-matric scholarships are in the State sector.

SHRIS. RADHAKRISHNAN: May I know the basis on which the amount was allotted to the States by the Central Government?

PROF. S. NURUI HASAN: All students belonging to the scheduled castes and scheduled tribes, whose parents' or guardian's income does not exceed Rs. 500 per month are entitled to post matric scholarships. If the number goes up, the number of scholarships will also go up.

Cut in Procurement Price of Rabi Crop as Recommended by A. P. C.

*437. SHRI JHARKHANDE RAI SHRI MOHAN SWARUP:

Will the Minister of Agriculture be pleased to state:

- (a) whether the Agricultural Prices Commission has recommended a cut in the procurement prices for Rabi crop and a marginal hike in the issue price of wheat distributed through the pubic distribution network; and
- (b) If so, what are Government's decisions thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) Yes,